

## FORM A

## PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAIN TIMBER CO PRIVATE LIMITED (under CIRP)

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Jain Timber Co Private Limited
2.	Date of Incorporation of Corporate Debtor	23.04.1991
3.	Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1991PTC044061
5.	Address of the registered office and principal office (if any) of corporate debtor	74/1/2, Rajdhani Park Rohtak Road, Nangloi, New Delhi -110011.
6.	Insolvency commencement date in respect of corporate debtor	04.08.2023 (Date of receipt of order to IRP 11.08.2023)
7.	Estimated date of closure of Insolvency Resolution Process	30.01.2024
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Name: Rajeev Lochan Registration No. IBBI/ IPA-002/ IP-N00606/ 2018-2019/ 11885.
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: 243, 1st Floor, AGCR Enclave, New Delhi-110092. Email: <a href="mailto:csrjееvlochan@gmail.com">csrjееvlochan@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: 1203-1205, Vijaya Building, 17 Barakhamba Road, New Delhi 110001 Email: <a href="mailto:cirp.jaintimber@gmail.com">cirp.jaintimber@gmail.com</a>
11.	Last date for submission of claims	25.08.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process of Jain Timber Co Private Limited on 04.08.2023 (date of receipt of order to IRP is 11.08.2023)

The creditors of Jain Timber CO Private Limited, are hereby called upon to submit their claims with proof on or before 25.08.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**



Rajeev Lochan  
IBBI/ IPA-002/ IP-N00606/ 2018-2019/ 11885

AFA valid upto 31.10.2023

Date: 13.08.2023